

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/3729/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Imtiaz Ali,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 25th August, 2021.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJG /5242 Dated at Goalpara the 24th August, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with your official vehicle, at your own cost, from 26.08.2021, after office hours, till the morning of 31.08.2021,** has been granted. Further, the Additional District & Sessions Judge, Goalpara and in his absence the next senior most Judicial officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/3729 /A, dated 25.8.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
P. Das